

ePublishing System Government of India Tender Details

System

Date: 31-May-2023 05:49 PM



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Basic Details					
Organisation Chain	National Human Rights Commission				
Tender Reference Number	G-30011/4/2023-GA				
Tender ID	2023_NHRC_713418_1				
Tender Type	Open Tender	Form of contract	Works		
Tender Category	Works	No. of Covers	2		
Payment Mode	Not Applicable	Is Multi Currency Allowed For BOQ	No		
Is Multi Currency Allowed For Fee	No				

Cover Details, No. Of Covers - 2				
Cover No	Cover	Document Type	Description	
1	Fee/PreQual/Technical	.pdf	ANNUAL CONTRACT FOR SUPPLY OF RUBBER STAMPS, SELF-INKING STAMPS, BRASS/WOODEN NAMEPLATES ETC.	
2	Finance	.xls	ANNUAL CONTRACT FOR SUPPLY OF RUBBER STAMPS, SELF-INKING STAMPS, BRASS/WOODEN NAMEPLATES ETC.	

Tender Fee Details, [Total Fee	in ₹ * - 0.00]		EMD Fee Details			
Tender Fee in ₹	0.00			EMD Amount in ₹	0.00	EMD Exemption Allowed	NA
Fee Payable To	NA	Fee Payable At	NA	EMD Fee Type	NA	EMD Percentage	NA
Tender Fee Exemption Allowed	NA			EMD Payable To	NA	EMD Payable At	NA

Work /Item(s)							
Title	ANNUAL CONTRACT FOR COMMISSION	ANNUAL CONTRACT FOR SUPPLY OF RUBBER STAMPS, SELF-INKING STAMPS, BRASS/WOODEN NAMEPLATES ETC. FOR THE COMMISSION					
Work Description	ANNUAL CONTRACT FOR	SUPPLY OF RUBBER STAMPS, SE	LF-INKING STAN	IPS, BRASS/WOODEN NAMEPL	ATES ETC.		
Pre Qualification Details	Please refer Tender documents.						
Tender Value in ₹		Product Category	Miscellaneous Works	Sub category	NA		
Contract Type	Tender	Bid Validity(Days)	180	Period Of Work(Days)	365		
Location	NATIONAL HUMAN RIGHTS COMMISSION	Pincode	110023	Pre Bid Meeting Place	NA		
Pre Bid Meeting Address	NA	Pre Bid Meeting Date	NA	Bid Opening Place	NHRC, MAB, C- BLOCK, INA, NEW DELHI		

Critical Dates			
Publish Date	31-May-2023 06:15 PM	Bid Opening Date	27-Jun-2023 04:00 PM
Document Download / Sale Start Date	31-May-2023 06:15 PM	Document Download / Sale End Date	26-Jun-2023 05:00 PM
Clarification Start Date	01-Jun-2023 09:30 AM	Clarification End Date	26-Jun-2023 05:00 PM
Bid Submission Start Date	01-Jun-2023 09:30 AM	Bid Submission End Date	26-Jun-2023 05:00 PM

Tender Documents					
NIT Document	S.No	Document Name	Description	Document Size (in KB)	
	1	Tendernotice_1.pdf	ANNUAL CONTRACT FOR SUPPLY OF RUBBER STAMPS, SELF- INKING STAMPS, BRASS/WOODEN NAMEPLATES ETC.	76.1	

Work Item					
Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	Tender Documents	NIT for supply of rubber stamps and name plates (1).pdf	ANNUAL CONTRACT FOR SUPPLY OF RUBBER STAMPS, SELF-INKING STAMPS, BRASS/WOODEN NAMEPLATES ETC. FOR THE COMMISSION ON ANNUAL CONTRACT BASIS FOR THE PERIOD 2023-2024.	76.14

Tender Inviting Authority

Name	DEPUTY SECRETARY	23/23
Address	NHRC, MAB, C- BLOCK, INA, NEW DELIGIO 11/4/2023-GA	
51540/2023/GA		
Tender Creator Details		
Created By	DURGA MADHAB TRIPATHY	
Designation	Under Secretary (GA)	
Created Date	31-May-2023 05:46 PM	
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राष्ट्रीय मानव अधिकार आयोग

National Human Rights Commission

मानव अधिकार भवन, ब्लॉक - C, आई एन ए, नई दिल्ली - १ १००२ ३ भारत Manay Adhikar Bhawan, Block — C, INA, New Delhi 110023 INDIA

Fax: 91-011-24651329 E-mail: nhrcga@nic.in Website: www.nhrc.nic.in

File No. G-30011/4/2023-GA

Dated: 31st May, 2023

NOTICE INVITING TENDER

<u>Last Date For Submission of Tender is 26.06.2023 upto 5 PM</u>

NIT FOR SUPPLY OF RUBBER STAMPS, SELF-INKING STAMPS, BRASS/WOODEN NAMEPLATES ETC. FOR THE COMMISSION ON ANNUAL CONTRACT BASIS FOR THE PERIOD 2023-2024.

The Commission is interested to invite quotations to award Annual Contract for manufacturing and supply of Rubber Stamps, Self- Inking Stamps, Brass Nameplates etc. for the year 2023-2024 for the office of the Commission. Any inquiry regarding aforesaid matter can be made from Section Officer (General Administration) (Telephone No. 24663399) on any working day between 10:30 am to 04:00 pm.

(1) TENDER

- (i) The interested parties may submit their bids/quotations (in the form of two bid system viz. Technical Bid and Financial Bid) in a sealed envelope superscribed in Bold Letters a s "QUOTATIONS FOR SUPPLY OF RUBBER STAMPS, SELF-INKING STAMPS,BRASS / WOODEN NAME-PLATES ETC." and addressed to the Deputy Secretary, National Human Rights Commission, Manav Adhikar Bhawan, Block C, G.P.O. Complex, INA, New Delhi-110023. The bids/quotations must be dropped in the Tender Box placed in C.R. Section (Room No.04) at Manav Adhikar Bhawan, Block C, G.P.O. Complex, INA, New Delhi latest by 26/06/2023 at 5 P.M as per the instructions given in this tender notice.
- (ii) The tenderer is expected to go through all the instructions, terms and conditions and specifications mentioned in the tender documents. Failing to furnish any of the information as required by the tender document in every respect will be at the tenderer's risk and may result in rejection of the tender/bid.

(2) <u>BIDS</u>

- **2.1 TECHNICAL BID (Annexure-I):-** This bid shall contain the following documents:
 - (i) Registration Certificate: The bidder firm must be registered for carrying out trade/business in Delhi. The certificate of registration is required to be furnished.
 - **(ii) Bid Security Declaration (BSD)-** The bidder is required to submit a Bid Security Declaration as per the proforma at **Annexure-II,** in lieu of Earnest Money Deposit.
 - (iii) Experience & List of Clients The bidder must have at least 03 year experience in the field and furnish the list of Central Government Ministries/Departments /other Government Offices (copies of award of contract may also be enclosed) for whom Stamps & Name Plates etc. work has been executed within last three years by the firm.
 - **(iv) GST certificate** The bidder must submit a copy of the registration of GST Certificate.
 - (v) **PAN Number -** The bidder must enclose a copy of the PAN Card of the Firm with the Technical Bid.
 - (vi) **Undertaking -** The bidder must submit a undertaking to the effect that the firm has not been black-listed by any of the Government offices.
- 2.2 The above documents must be kept in separate sealed cover superscribed as 'Technical Bid'. If the above documents are not submitted by the Bidder with the Technical Bids, that bids will not be considered. The technical bids only shall be opened for evaluation. Based on the technical evaluation, the financial bids of those found qualified as per requirements of the Commission, shall be opened.
- 2.3 **Financial Bid:-** This Bid shall contain the rate quoted by the bidder:-
 - (i) The financial bid should be kept in a separate sealed cover superscribed as "Financial Bid". The Financial Bid will be opened of only those firms who are found eligible after evaluation of Technical Bid.
 - (ii) Bid shall indicate the price offer being made by the firm in the format at **Annexure III.** The rates for Rubber Stamps, Self-Inking Stamps, Brass Nameplates etc. must be included in total. Rates once quoted should be final and should be quoted in Indian

Rupees only. The rates shall be valid for one year.

- (iii) The bidder should quote the price in the quotation by excluding/without GST/Service Tax.
- 2.4 Both the separate sealed cover containing the **Technical Bid** and **Financial Bid** should be thereafter kept in another bigger sealed cover superscribed as "QUOTATIONS FOR SUPPLY OF RUBBER STAMPS, SELF-INKING STAMPS, BRASS / WOODEN NAME-PLATES ETC."

Note: Quotations received unsealed or without Bid Security Declaration or after due date will not be entertained under any circumstances.

2.5 TERMS AND CONDITIONS

1. The contract will be for a period of **one year** from the date of commencement of the contract and it can **be extended/renewed** on mutual consent basis depending on satisfactory performance of the firm. However, the Commission reserves the right to terminate the contract by giving one month's notice without assigning any reasons or to entrust the job to any other firm /party at the risk/expenses of the defaulting contractor.

2. The Contract shall be on need basis.

- 3. The Contractor or his/her representative shall have to visit this office on working days as and when required for collecting orders for supply of Stamps/Name plates etc.
- 4. In case of default or failure to provide satisfactory service, the Commission reserves the right to impose penalty as may be considered appropriate by it depending on the gravity of fault. The Commission's decision in this regard shall be final and binding on the contracted firm/vendor.
- 5. The successful bidder will have to furnish Performance Guarantee of Rs.2000/- (Rupees two Thousand Only) in the form of Bank Guarantee/Bank Draft/Pay Order payable to "National Human Rights Commission", New Delhi. This will be refunded after the satisfactory completion of the contract. The Performance Guarantee will be forfeited in the event of delay or failure in executing the supplying order or non-completion of work by the successful bidder in the stipulated date & time. The Performance Guarantee may be forfeited or penalty imposed in case of violation of terms and conditions of the contract by the successful bidder/vendor (in this regard, the decision of the

Commission will be final).

- 6. The payment will be normally made within 30 days from the date of submission of bill after completion of job subject to fulfilling all other terms & conditions and satisfactory completion of work.
- 7 . The contractor shall have to supply the Rubber Stamps, Name Plates within three days from the date of the receipt of the order. However, the stamps etc. of urgent nature shall have to be delivered on the same day.
- 8. No advance payment will be made in any case.
- 9. The undersigned or his representative will inspect the quality of rubber stamps, nameplates etc. before taking delivery and shall have the exclusive right to reject wholly or partly, any or all of the items without assigning any reason and decision of the undersigned shall be final in this regard.
- 10. The registered Head office of the bidder should be at Delhi.
- 11. It may be noted that no escalation of the contracted rate shall be admissible on any ground whatsoever during the currency of Annual Contract.

Signed by
Sanjay Kumar
Date(Sá-fi)5a3/02841342012)6
Deputy Secretary

Annexure -I

TECHNICAL BIDS

Sl. No.	Subject	Whether	Remarks,
	Š	Enclosed	If any
1.	Registration Certificate		
	of the firm		
2.	Bid Security Declaration		
	as per the Annexure-II		
3.	The list of Central		
	Government Ministries /		
	Departments /		
	Government offices with		
	whom the work is being		
	done by the firm.		
4.	The undertaking to the		
	effect that the firm has		
	not been black-listed		
	by any of the		
	Government offices.		
5.	Copy of GST Certificate		
	of the firm		
6.	Copy of PAN card of the		
	firm		

Signature & Stamp of the Quotationer	r
Date:	•

Annexure-II

Bid-Security Declaration

To,				
	The Deputy Secretary, National Human Rights Com New Delhi	mission,		
Refer	ence: Bid No	_ dtd		
under	I/We ,		Irrevocably	declare as
must	e understand that, as per Clabe be supported by a Bid Sec by Deposit.			
for ar	I/We hereby accept that I/ny contract with you for a pealification as may be notified	riod of Thre	_	
	1) I am /We are in a breach conditions,	of any of the	obligations u	nder the bid
	2) I/We have withdrawn or us my/our Bid during the bid vo Bid or extended period, if any.	•		
	3) On acceptance of our bid prescribed Security Deposit fail to commence the execu the terms and conditions and	or fail to extion of the	xecute the agwork in acco	greement of rdance with
	Sign	ature & Sta	amp of the Q Date:)uotationei

Annexure-III

FINANCIAL BIDS

01.27							
Sl. No.	Particular of Work	Rates quoted (In Rs.)					
		(Without GST)					
	STAMPS (William 331)						
1.	Ordinary Rubber Stamp (English)						
2.	Ordinary Rubber Stamp Bilingual						
	(English & Hindi)						
3.	Self Inking Rubber Stamp (English)						
4.	Self Inking Rubber Stamp, Bilingual (English and Hindi)						
5.	Pre Ink Rubber Stamp						
6.	Circular stamp (with border around)						
7.	Date Rubber Stamp/ Revolving Stamp with Date facility						
8.	Brass Office Seal						
9.	Bank date with rubber stamp						
10.	Oval Stamp with logo of NHRC						
11.	Small dates (only date, month & year)						
	WOODEN & PAINTING IT	<u>EMS</u>					
12.	Supply of one teak Board with dark						
	spirit polish along with two hooks (size 16"x6" {x3/4")						
13.	Supply of one teak Board with dark						
	spirit polish along with two hooks (Big size) (Rate per Sq.)						
14.	Painting of letters (English/ Hindi) on						
	placards / Name Plates :						
	(i) ½ inch, ¾ inch & 1 inch size						
	(ii) 1 inch to 2 inch size						
	(iii) more than 2 inch size						
15.	Dark spirit polish on one Name Plate						
13.	(size 16"x6"x3/4)						
16.	Dark spirit polish on one Name Plate						
17	(Big Size) (Rate per Sq.) Painting of numbers on furniture etc.						
17.	(per line of 20—22 letter of usual size						
	upto 1 Inch high)						

18.	Providing name plate made of 19 MM teak veneer Block board with teak wood molding around lacquer Polish base with brass letters in Hindi and English (letter size 1.5") (size of the plate is 18"x7.5")	
	,	
BRASS, STEEL & ACRELIC ITEMS		
19.	Supply & fixing of brass letters (English/ Hindi) on placards / Name Plates/succession board :	
	$^{1}\!\!/_{2}$ inch size ,	
	¾ inch size	
	1 inch size	
	2 inch size	
	3 inch size	
	4 inch size	
	5 inch size	
	6 inch size	
20.	Supply of steel etching board with photo film technique. (Rate per Sq.)	
21.	Supply of steel plates (Rate per Sq.)	
22.	Supply of Acrylic sheet imported 6 mm thick (Colour) (Rate per Sq.)	
23.	Supply & fixing of Acrylic letters (English/ Hindi) on placards / Name Plates/succession board: 1/2 inch size, 3/4 inch size 1 inch size 2 inch size 3 inch size	
	4 inch size	
	T 111011 3120	

 $\ensuremath{\mathrm{I}}$ / we have read the terms and conditions of the contract and agree to abide by them.

Signature & Stamp of the Quotationer
Date:

I/2885/2023I/2885/2023